

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1204

ANSWERED ON:04.03.2010

REPORT ON HELICOPTER CRASH

Balram Shri P.;Botcha Lakshmi Smt. Jhansi;Ponnam Shri Prabhakar;Vivekanand Dr. G.

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the report of the Bell- 430 crash of the helicopter flying Andhra Pradesh Chief Minister Y.S. Rajasekhara Reddy has been received by the Government;

(b) if so, the details thereof; and

(c) the action so far taken on such report by the Government and precautionary measures being taken to avoid such accidents in future?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Yes, Madam. The investigation report of the Bell- 430 helicopter accident flying the then Andhra Pradesh Chief Minister Shri Y.S. Rajasekhara Reddy has been received by the Government. The report concludes that the accident occurred due to loss of control resulting in uncontrolled descent due to entry into severe downdraught. Loss of situational awareness by the crew after noticing a snag and non-adherence to laid down procedures were the contributory factors. The report has been accepted by the Government. Copies of the report have also been placed in the Parliament Library.

(c):- Based on the recommendations made in the report all the Civil Registered Aircraft have been identified wherein Emergency Locator Transmitters does not have 406 MHz frequency. The Directorate General of Civil Aviation (DGCA) has given the time upto 31.03.2010 for compliance. Other recommendations are under examination for implementation.